

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 14/AM11 HELD ON 07.07.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 14/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 07.07.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 13/AM11 held on 30.06.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.3	Case No. A- 61	PIX TRANSMISSION LTD.	HQ F. No. 01/83/162/01253AM09/DES-VII	Status: Approved
	NC No.: 14/AM11 Dated: 07.07.2010			

Request: Enhancement of Value Cap for the export product “(i) Vee/Fan Belts Reinforced with man made textile

cord and (ii) Vee Belts with Kevlar” – M/s Pix Transmission Ltd., Mumbai.

Decision: The Committee reconsidered the request of M/s Pix Transmission Ltd. for fixation of Value Cap in respect of export product **(i) Vee/Fan Belts reinforced with man made textile cord and (ii) Vee Belts with Kevlar** in view of the observations made by the DEPB Committee in its Meeting held on 29.10.2009.

2. The Committee rescinded its recommendation for enhancement of value cap from Rs. 180/- to Rs. 224/- for Vee/Fan Belts reinforced with man made textile cord and Rs. 180/- to Rs. 450- for Vee Belts with Kevlar.

3. The Committee has now decided to inform the DEPB Committee that the Norms Committee had taken into account the shipping bills pertaining to one year, i.e., **July 2008 to June 2009** for arriving at the decision for recommending enhancement of the value cap. The Committee also decided to recommend **Rs. 224/-** in respect of export products **(i) Vee/Fan Belts reinforced with man made textile cord as well as and (ii) Vee Belts with Kevlar.**

ONLINE CASES

Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LT D.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved			
HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	61/0- FL – 45C [FL 4540] [FLOQUAT 4540] LIQUID	70000.000	K.G	4197733.86	87818.17 US\$
				Total	4,197,733.86	87,818.17

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29221190	FLOQUAT FL 4000 LIQUID	42875.000	K.G	3173779.00	65170.00 US\$	
				Total	3,173,779.00	65,170.00	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 28.06.2010, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM		QTY
FL 45C (FL 4540) (FLOQUAT 4540)		1 kg	FLOQUAT FL 4000 Liquid		0.6125 kg

Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET CONTAINING HDPE GRANULES 703350 KGS AND LDPE GRANULES 54700 KGS AND	781500.000	K.G	189628530.00	3792570.60 US\$

		ADDITIVE MASTER BATCH 15630 KGS.					
				Total	189,628,530.00	3,792,570.60	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	703350.000	K.G	56268000.00	1125360.00 US\$	
2	39011090	LDPE GRANULES	54700.000	K.G	4923000.00	98460.00 US\$	
3	32069000	ADDITIVE MASTERBATCH	15630.000	K.G	35558250.00	711165.00 US\$	
				Total	96,749,250.00	1,934,985.00	

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	0.900 kg
		2. LDPE Granules	0.070 kg
		3. Relevant Additive Master Batch	0.130 kg

Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042210	63/0- PVC COMPOUND GRADE FC09LF	3500.000	K.G	267376.00	5530.00 US\$
2	39042210	63/0- PVC COMPOUND GRADE: TPR LF	16000.000	K.G	1291912.00	26720.00 US\$
				Total	1,559,288.00	32,250.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042190	PVC RESIN	8764.000	K.G	388489.00	7888.00 US\$	
2	28365000	CALCIUM CARBONATE	3769.000	K.G	29696.00	603.00 US\$	
3	29173920	DOP	4434.000	K.G	332595.00	6754.00 US\$	
4	39083090	CA-ZN PVC STABILIZER	701.000	K.G	127770.00	2594.00 US\$	
5	29173990	TOTM	552.000	K.G	63536.00	1290.00 US\$	
6	40025900	CHEMIGUM P 83	1630.000	K.G	401372.00	8150.00 US\$	
				Total	1,343,458.00	27,279.00	

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 07.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound Grade TPR LF	1 kg	1. PVC Resin	0.42 kg
		2. Calcium Carbonate	0.216 kg
		3. Di Octyl Phthalate	0.232 kg
		4. CA-ZN PVC Stabilizer	0.030 kg
		5. CHEMIGUM – P83	0.099 kg
2. PVC Compound Grade FC 09 LF	1 kg	1. PVC Resin	0.550 kg
		2. Calcium Carbonate	0.066 kg
		3. Di Octyl Phthalate	0.180 kg

		4. CA-ZN PVC Stabilizer	0.044 kg
		5. TOTM	0.155 kg

Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET HDPE Knitted Fabrics	781500.000	K.G	203414190.00	4068283.80 US\$
				Total	203,414,190.00	4,068,283.80

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	703350.000	K.G	63301500.00	1266030.00 US\$	
2	39011090	LDPE GRANULES	54700.000	K.G	4923000.00	98460.00 US\$	
3	32069000	ADDITIVE MASTERBATCH	101595.000	K.G	35558250.00	711165.00 US\$	
				Total	103,782,750.00	2,075,655.00	

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net	1 kg	1. HDPE Granules	0.900 kg
		2. LDPE Granules	0.070 kg
		3. Relevant Additive Master Batch	0.130 kg

Case No.:28/8/87-ALC1/2010	Party Name:ITW INDIA LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00083/AM11/	RLA File :09/24/040/00363/AM10/	Lic.No/Date:0910040521 05.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206220	63/0- POLYESTER (PET) STRAPPING	500000.000	K.G	40909090.00	909091.00 US\$
				Total	40,909,090.00	909,091.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39159041	PET (POLYETHYLENE TEREPHTHALATE) FLAKES MIN. IV 0.71 DL/G +/- 0.020	391369.000	K.G	12995603.00	274748.00 US\$	
2	39076090	PET (POLYETHYLENE TEREPHTHALATE) RESIN (BOTTLE GRADE CHIPS) IV 0.95 DL/G +/- 0.020	121535.000	K.G	6898327.00	145842.00 US\$	
				Total	19,893,930.00	420,590.00	

Decision: With D/o C&PC OM No. 46011/39/2010-PC.II dated 28.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester (PET) Strapping	1 kg	1. PET Flakes	0.7827 kg
		2. PET Chips (Bottle Grade)	0.2430 kg

Case No.:17/6/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00034/AM11/	RLA File :04/24/040/00299/AM10/	Lic.No/Date:0410112186 09.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39095000	63/0- DP 385 S	40000.000	K.G	6580800.00	144000.00 US\$

					Total	6,580,800.00	144,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29291090	Desmodur 44 C FS	12000.000	K.G	1174320.00	25200.00 US\$	Value & Qty
2	29053910	1,4 BUTANE DIOL	17360.000	K.G	1698849.60	36456.00 US\$	Value & Qty
3	29171200	ADIPIC ACID	20680.000	K.G	2409220.00	51700.00 US\$	Value & Qty
4	29299000	STABOXAL I	120.000	K.G	261954.00	5621.33 US\$	Value & Qty
				Total	5,544,343.60	118,977.33	

Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 07.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane Desmopan 385 – S	1 kg	1. Desmodur Trial Product PU 0118 F. Fused	0.300 kg
		2. 1, 4 Butane Diol	0.434 kg
		3. Adipic Acid	0.517 kg
		4. Staboxal 1	0.003 kg

Case No.:20/6/87-ALC1/2010	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00037/AM11/	RLA File :24/24/040/00019/AM10/	Lic.No/Date:2410027785 23.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39261099	63/0- EVA PLACEMATS (EMBOSSSED/PLAIN/PRINTED/LAMINATED)	467.290	M.T	52555000.00	1150000.00 US\$
2	39209919	63/0- EVA PLACEMATS (EMBOSSSED/PLAIN/PRINTED/LAMINATED)	467.290	M.T	52555000.00	1150000.00 US\$
				Total	105,110,000.00	2,300,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39013000	EVA RESIN	500.000	M.T	45700000.00	1000000.00 US\$	Value & Qty
2	39013000	EVA RESIN	500.000	M.T	45700000.00	1000000.00 US\$	Value & Qty
				Total	91,400,000.00	2,000,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2009 dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Placemats (Embossed/Plain/Printed/Laminated)	1 kg	EVA Resin	1.07 kg

Case No.:13/6/87-ALC1/2010

Party Name:GUARNIFLON INDIA
PVT.LTD.

Meet No/Date:14/87-ALC1/2010
07.07.2010

Status:
Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39169090	63/0- Poly Tetra Fluoro Ethylene (PTFE) Products Poly Tetra Fluoro Ethylene (PTFE) Skived Sheets, Tapes & Films, Moulded Billets & Sheets 39209990. Extruded Rods & Tubes 39169090 and Pieces 39046100	784.000	M.T	267035200.00	5681600.00 US\$
				Total	267,035,200.00	5,681,600.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39046100	Poly Tetra Fluoro Ethylene (PTFE) (Fluoro plast) Powder / Resin Raw material	800.000	M.T	199280000.00	4240000.00 US\$	Qty
				Total	199,280,000.00	4,240,000.00	

Decision: With D/o C&PC OM No. 46011/51/2008-PC.II dated 28.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Ethylene Products, Skived Sheets, Tapes & Files Moulded Billets & Sheets, Extruded Rods & Tubes, PTFE Pieces	1 kg	Poly Tetra Fluoro Ethylene (PTFE) Powder/Resin	1.02 kg

Case No.: 11/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00098/AM11/	RLA File :02/24/040/00028/AM11/	Lic.No/Date:0210142919 04.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE (High Density Polyethylene) granules /LLDPE (Linear Low Density Polyethylene) granules	19275.000	M.T	1125081750.00	25057500.00 US\$
				Total	1,125,081,750.00	25,057,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	43728.000	M.T	870755480.00	19393218.00 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/ Hydrosol n-hexane -Solane Hexane 45/ Exxsol Hexane RD/Hexane	289125.000	K.G	4868142.00	108422.00 US\$	Qty

		(Polymerisation Grade)					
3	38151900	Catalyst:PZ/RZ/ LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/ SILANE CHM- DIMETHOXY/TEAL- S/TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/ Tetrahydrofuran, Liquid.	8867.000	K.G	79621170.00	1773300.00 US\$	Qty
4	28112200	Additives:Atmer 163/Crodamide ER/Atmer SA 1753/Neutron- S/Kemamide E/ Armoslip E/DHT- 4A/STABIACE HT-P/Hycite 713/ Ceasit FI VEG Code 5900/Petlin LD/ KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/ Cithrol GMS 0400/Atmer 129 V/Calcium Stearate WLC Grade/ Lotrene/etc	120951.000	K.G	14051892.00	312960.00 US\$	Qty
5	38123090	Anti-oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/ Evernox 10/Irgafos 168/Everfos 168/Richfos	46260.000	K.G	9035227.00	201230.00 US\$	Qty

		168/Songnox 1680/ Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc					
				Total	978,331,911.00	21,789,130.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2010 dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox	2.400 kg

76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos
168/Everfos 168/Songnox 1680/Irgafos P-EPQ
P/Hostanox P-EPQ P/Irganox PS 800/Songnox
DLTDP/DLTP Yoshitomi)

Case No.:18/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved
HQ File :01/87/050/00105/AM11/	RLA File :02/24/040/00033/AM11/	Lic.No/Date:0210143014 07.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene) LLDPE (Linear Low Density Polyethylene) granules	6775.000	M.T	395456750.00	8807500.00 US\$
				Total	395,456,750.00	8,807,500.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	27101190	Naphtha	15370.000	M.T	306063210.00	6816552.57 US\$	Qty
2	29420090	Solvent : Exxsol Hexane Fluid /Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/ Hexane (Polymersation Grade)	101625.000	K.G	1711094.10	38109.00 US\$	Qty
3	38151900	Catalysts :PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/ Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/	3117.000	K.G	27986170.00	623300.00 US\$	Qty

		TIBAL/Tetrahydrofuran, Liquid.					
4	28112200	Additives: Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/ Petlin LDPE C150 Y/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/Atmer 129 V/ Calcium Stearate WLC Grade/ Lotrene FB303	42513.000	K.G	4939122.00	110002.71 US\$	Qty
5	38123090	Antioxidants: Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/ Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Richfos 168/ Songnox 1680/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/ Songnox DLTDP/DLTP YOSHITOMI/etc	16260.000	K.G	3175822.00	70731.00 US\$	Qty
				Total	343,875,418.10	7,658,695.28	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2010 dated 09.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exxol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol	0.275 kg

		GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTPD/DLTP Yoshitomi)	2.400 kg

Case No.:19/11/87-ALC1/2010	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Approved			
HQ File :01/87/050/00106/AM11/	RLA File :31/24/040/00038/AM11/	Lic.No/Date:3110043493 07.06.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40051000	62/0- Unvulcanised Rubber Compound in sheet form Along with Vulcanizing Agent Unvulcanised Rubber Compound	4000000.000	Number	448000000.00	10181818.18 US\$
				Total	448,000,000.00	10,181,818.18
	ITCHS					Limiting Factor

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	40012200	Synthetic Rubber Such as Nippol IR 2200N, SKI 3S, SBR 1502, SBR 1778, Skyprene Y20E, Skyprene B5, Bayperne 214, Bayprene 110, Vistalon 2504, KNB 35L, and Kraton 310, Thermoplastic Elastomer. Rubber Synthetic	2793720.000	K.G	317422466.40	7069542.68 US\$	Qty
2	28170000	Activators : Such as Zinc Oxide such as Grade - 10 (CP), Zinc Active, Zinc Oxide, White Seal Zinc Oxide, and such as PEG-400, PEG 4000, MGO, Zinc Stearate, O(Zno) 70 Master Batch, Zinc-Oxide in Powder Form or Master Batch Form, such as Rhenogran Zno85%, Elastomag-170, etc. Activators	108000.000	K.G	10859400.00	241857.46 US\$	Qty
3	38123000	Antioxidants : Butylated reaction product fP-cresol and Dicyclo Pentadine such as Wingstay L, Lowinox CPL, IONOL LC, DNPD Nocrac White(N,N-dibeta-naphthyl-p-phenylene-diamine), 2, 2 Methylenebis(6-nonyl-p-cresol) i.e. Naugard White Powder. Antioxidants	48000.000	K.G	12803520.00	285156.34 US\$	Qty
4	38121000	Accelerators : 1) Diphenylguanidine (DPG) such as Vulkacit D/EG-C, 2) Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS, Vulkacit DM/EGC, Vulkacit DM/C. Rhenogran MBTS 70 (	40000.000	K.G	6283200.00	139937.63 US\$	Qty

		<i>Details as per attached Annexure)</i> <i>Accelerators</i>					
5	38249000	<i>Peptizers & Lubricants : Vanfre AP2 Special, Struktol WB 16, 3) Struktol EF 44, 4) Vestenamer 8012. Peptizers & Lubricants</i>	4000.000	K.G	40000.00	890.86 US\$	Qty
6	29420000	<i>Retarder : 1) PVI such as Pilgard PVI, 2) Salicylic acid or master batch mix 5314. Retarder</i>	40000.000	K.G	400000.00	8908.68 US\$	Qty
7	38123000	<i>Vulcanising Agent (Details as per attached Annexure)</i> <i>Vulcanising Agent</i>	52000.000	K.G	18824520.00	419254.34 US\$	Qty
8	28112900	<i>Filler : 1) Calcium Carbonate, 2) Silica such as VN3, 3) American Wood Fibers. Filler</i>	200000.000	K.G	600000.00	13363.02 US\$	Qty
9	29157000	<i>Co-activator : Stearic Acid such as DTP 7 2) Distilled Fatty Acid C16 C18. Co-activator</i>	52000.000	K.G	2132000.00	47483.29 US\$	Qty
10	32061900	<i>Pigment / Dyes : 1) Titanium Dioxide such as RC-5, Anatase KA 100, Kotiox 100 2) Ultramarine Blue. Pigment / Dyes</i>	220000.000	K.G	17820000.00	396881.96 US\$	Qty
11	38249000	<i>Deodorants such as, Odorex -V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M & N etc. Deodorants</i>	2280.000	K.G	912000.00	20311.80 US\$	Qty
				Total	388,097,106.40	8,643,588.06	

Decision: With DIPP U.O. Note dated 07.07.2010, following adhoc norms are **approved** with 3% wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unvulcanised Rubber Compound in Sheet form along with Vulcanizing Agent	1 kg	1. Synthetic rubbers such as Nippol IR 2200N, SKI 3S, SBR 1502, SBR 1778, Skyprene Y20E, Skyprene B5, Bayprene 214, Bayprene 110, Vistalon 2504, KNB 35L & Kraton 310, Thermoplastic Elastomer	0.69843 kg
		2. Activators:- 1) Zinc Oxide such as Zoco 104, Grillo, Active Zinc Oxide & Rhenogran ZnO 80 2) Zinc Stearate	0.0270 kg
		3. Antioxidants:- such as Butylated reaction product f P-cresol and Dicyclo Pentadine such as Wingstay L, Lowinox CPL, IONOL LC, DNPD Nocrac White(N,N-dibeta-naphthyl-p-phenylene-diamine),2,2 Methylenebis(6-	0.0120 kg

nonyl-p-cresol) i.e. Naugard White Powder	
4. Accelerators : 1) Diphenylguanidine (DPG) such as Vulkacit D/EG-C, 2) Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS, Vulkacit DM/EGC, Vulkacit DM/C, Rhenogran MBTS 70, 3) N-cyclohexyl-2-2 benzothiozolesulphanamide such as Pilcure CBS, Vulkacit CZ/EGC, Rhenogran CBS 80 4) Tetramethylthiuram monosulphide such as TMTMs, 5) 2-mercaptobenzothiazole such as Pilcure MBT, Vulkacit Merkapto/C, Mercure MBT, Rhenogran MBT 80 6) Zinc di-n-butly dithiocarbamate such as ZBEC, 7) Diorithotolyl guanidine (DOTG) such as DGTG, 8) Zinc Dialkyldithiophosphate such as ZDTP 50, Deovulc TP 4-75 (DOG), GBPO 60 (RDC)	0.0100 kg
5. Peptisizers & Lubricants: 1) Vanfre AP2 Special, 2) Struktol WB 16, 3) Struktol EF 44, 4) Vestenamer 8012	0.0010 kg
6. Retarder : 1) PVI such as Pilgard PVI,	0.010 kg

	2) Salicylic acid or master batch mix 5314	
	7. Vulcanising Agent:- 1) 4,4-Dithiodimorpholine (DTDM) such as Pilcure DTDM, Sulfasan DTDM 2) Sovereign Sulphur (Mixland + SM 300 80 GA F140, Rhenogran S-80 3) Sulphur Such as Vultac TB 710, Vultac 710, 4) GUS 37, 5) Sulphur powder	0.0130 kg
	8. Filler : 1) Calcium Carbonate, 2) Silica such as VN3, 3) American Wood Fibers	0.0500 kg
	9. Co-activator : Stearic Acid such as DTP 7, 2) Distilled Fatty Acid C16 C18	0.0130 kg
	10. Pigment / Dyes 1) Titanium Dioxide such as RC-5, Anatase KA 100, Kotiox 100, 2) Ultramarine Blue	0.0550 kg
	11. Deodorants such as, Odorex -V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M & N etc.	0.00057 kg
Note: (i) Value Cap on Import Item at S. No. 3, 4, 5 & 6 together up to 7% of FOB value. (ii) Exporter should account for 2712349 kg. of Relevant Rubber in total 4000 MT of Export Product.		

3.2 Following applications are **deferred**:

ONLINE CASES

3	Case No.:2/25/87-ALC1/2009	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00191/AM10/	RLA File :05/23/040/00032/AM10/	Lic.No/Date:0510248960 09.09.2009	Defer Date:04.08.2010
	Position: Application again to be sent to DIPP.			

5	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:04.08.2010
	Position: D/L No. 46011/22/2006-PC.II dated 15.03.2010 followed by reminder from DGFT on 26.04.2010. The response in this regard is still awaited from the firm. Final Reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:15/51/87-ALC1/2009	Party Name:SSF PLASTICS (INDIA) PVT.LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00405/AM10/	RLA File :03/95/040/00737/AM10/	Lic.No/Date:0310559154 09.02.2010	Defer Date:21.07.2010
	Position: Application awaited from RLA.			

	Case No.:15/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00032/AM11/	RLA File :04/24/040/00267/AM10/	Lic.No/Date:0410111777 22.02.2010	Defer Date:04.08.2010

9	Position: With DIPP letter dated 07.07.2010, following information may be called for from the firm: "Past Production of item of export under reference and corresponding consumption of various raw material duly certified by Central Excise for the last one year"
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10	Case No.:29/8/87-ALC1/2010	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00084/AM11/	RLA File :30/24/040/00027/AM10/	Lic.No/Date:3010065497 22.02.2010	Defer Date:04.08.2010
	Position: Reply awaited from the firm.			

11	Case No.:21/8/87-ALC1/2010	Party Name:NILKAMAL LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00076/AM11/	RLA File :03/95/040/00778/AM10/	Lic.No/Date:0310562109 25.02.2010	Defer Date:04.08.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

13	Case No.:8/6/87-ALC1/2010	Party Name:MIL INDUSTRIES LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00025/AM11/	RLA File :04/24/040/00311/AM10/	Lic.No/Date:0410112310 12.03.2010	Defer Date:04.08.2010
	Position: Reply awaited from the firm.			

14	Case No.:20/8/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00075/AM11/	RLA File :03/95/040/00825/AM10/	Lic.No/Date:0310565263 18.03.2010	Defer Date:04.08.2010

Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

16	Case No.:20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:21.07.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

17	Case No.:16/6/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00033/AM11/	RLA File :04/24/040/00323/AM10/	Lic.No/Date:0410112812 01.04.2010	Defer Date:04.08.2010
	Position: With DIPP letter dated 07.07.2010, following information may be called for from the firm: "Percentage of Dry Rubber Content (DRC) in Import Item No. 1 that is Kraton IR 401 Latex Raw Material along with its catalogue and technical specification"			

18	Case No.:11/8/87-ALC1/2010	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00066/AM11/	RLA File :02/24/040/00252/AM10/	Lic.No/Date:0210140556 05.04.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:11/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00028/AM11/	RLA File :03/94/040/00026/AM11/	Lic.No/Date:0310570896 22.04.2010	Defer Date:04.08.2010
	Position: Reply awaited from the firm.			

20	Case No.:12/6/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00029/AM11/	RLA File :03/94/040/00025/AM11/	Lic.No/Date:0310570899 22.04.2010	Defer Date:04.08.2010
	Position: Reply awaited from the firm.			

21	Case No.:10/6/87-ALC1/2010	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00027/AM11/	RLA File :31/24/040/00003/AM11/	Lic.No/Date:3110042995 23.04.2010	Defer Date:04.08.2010
	Position: Reply awaited from the firm.			

23	Case No.:14/6/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00031/AM11/	RLA File :03/95/040/00823/AM10/	Lic.No/Date:0310571304 26.04.2010	Defer Date:21.07.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:27/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00044/AM11/	RLA File :07/24/040/00011/AM11/	Lic.No/Date:0710071215 27.04.2010	Defer Date:28.07.2010

Position: D/o C&PC will furnish comments.

25	Case No.:28/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00045/AM11/	RLA File :07/24/040/00010/AM11/	Lic.No/Date:0710071216 27.04.2010	Defer Date:28.07.2010
	Position: D/o C&PC will furnish comments.			

26	Case No.:30/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00047/AM11/	RLA File :07/24/040/00481/AM10/	Lic.No/Date:0710071275 28.04.2010	Defer Date:28.07.2010
	Position: D/o C&PC will furnish comments.			

27	Case No.:31/6/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00048/AM11/	RLA File :03/95/040/00391/AM10/	Lic.No/Date:0310571926 29.04.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

28	Case No.:35/6/87-ALC1/2010	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

29	Case No.: 36/6/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00053/AM11/	RLA File :04/24/040/00022/AM11/	Lic.No/Date:0410113520 03.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

30	Case No.: 38/6/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00055/AM11/	RLA File :05/24/040/00037/AM11/	Lic.No/Date:0510263550 03.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

31	Case No.: 8/8/87-ALC1/2010	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00063/AM11/	RLA File :03/94/040/00174/AM11/	Lic.No/Date:0310574339 14.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

32	Case No.: 3/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00090/AM11/	RLA File :35/24/040/00041/AM10/	Lic.No/Date:3510030284 21.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

	Case No.: 4/11/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
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33	HQ File :01/87/050/00091/AM11/	RLA File :35/24/040/00053/AM09/	Lic.No/Date:3510030310 24.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/11/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00088/AM11/	RLA File :03/95/040/00135/AM11/	Lic.No/Date:0310575862 25.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:2/11/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00089/AM11/	RLA File :03/95/040/00094/AM11/	Lic.No/Date:0310575907 25.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:5/11/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00092/AM11/	RLA File :07/24/040/00043/AM11/	Lic.No/Date:0710071809 26.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

37	Case No.:6/11/87-ALC1/2010	Party Name:HLL LIFECARE LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00093/AM11/	RLA File :53/24/040/00002/AM11/	Lic.No/Date:5310010501 26.05.2010	Defer Date:04.08.2010

Position: D/o C&PC will furnish comments.

38	Case No.:7/11/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00094/AM11/	RLA File :07/24/040/00045/AM11/	Lic.No/Date:0710071829 28.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

39	Case No.:8/11/87-ALC1/2010	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00095/AM11/	RLA File :03/95/040/00078/AM11/	Lic.No/Date:0310576558 31.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

40	Case No.:9/11/87-ALC1/2010	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00096/AM11/	RLA File :07/24/040/00052/AM11/	Lic.No/Date:0710071907 31.05.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:10/11/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00097/AM11/	RLA File :08/24/040/00044/AM11/	Lic.No/Date:0810089333 01.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:14/11/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
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42	HQ File :01/87/050/00101/AM11/	RLA File :03/95/040/00176/AM11/	Lic.No/Date:0310576903 02.06.2010	Defer Date:04.08.2010
Position: D/o C&PC will furnish comments.				

43	Case No.:15/11/87-ALC1/2010	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00102/AM11/	RLA File :03/95/040/00163/AM11/	Lic.No/Date:0310577103 03.06.2010	Defer Date: 04.08 2010
	Position: D/o C&PC will furnish comments.			

44	Case No.:16/11/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00103/AM11/	RLA File :07/24/040/00044/AM11/	Lic.No/Date:0710071990 03.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

46	Case No.:12/11/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00099/AM11/	RLA File :02/24/040/00030/AM11/	Lic.No/Date:0210142923 04.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

47	Case No.:13/11/87-ALC1/2010	Party Name:LEXTER EXIM	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00100/AM11/	RLA File :03/95/040/00149/AM11/	Lic.No/Date:0310577416 04.06.2010	Defer Date:04.08.2010

Position: D/o C&PC will furnish comments.

48	Case No.:17/11/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00104/AM11/	RLA File :11/24/040/00010/AM11/	Lic.No/Date:1110022540 04.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

51	Case No.:21/11/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00108/AM11/	RLA File :31/24/040/00024/AM11/	Lic.No/Date:3110043499 08.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

52	Case No.:22/11/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00109/AM11/	RLA File :05/24/040/00026/AM11/	Lic.No/Date:0510265711 08.06.2010	Defer Date:04.08.2010
	Position: D/o C&PC will furnish comments.			

53	Case No.:1/14/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00122/AM11/	RLA File :31/24/040/00247/AM10/	Lic.No/Date:3110043737 25.06.2010	Defer Date:04.08.2010
	Position: New case; copy of application is awaited from RLA.			

54	Case No.:2/14/87-ALC1/2010	Party Name:KWALITY POLYMERS PVT LTD	Meet No/Date:14/87-ALC1/2010 07.07.2010	Status: Deferred
	HQ File :01/87/050/00123/AM11/	RLA File :03/94/040/00188/AM11/	Lic.No/Date:0310580978 28.06.2010	Defer Date:04.08.2010
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
